

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 95 of 2015

Dated : **1st April, 2016**

Present: **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

NTPC Ltd. Appellant(s)
Versus
Uttar Pradesh Power Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1 to R-4
Mr. R.B.Sharma for R-6

ORDER

These Appeals being Appeal No.95 of 2015 and Appeal No.101 of 2015 pleadings are said to be complete.

Post these appeals for arguments on **20th July, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt